

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-611(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: SM Star Engineers India Private Limited

V/s.

Ultramarine & Pigments Limited

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. S. Vivaraman for the Petitioner and Adv. Nausher Kohli for the Respondent are present.
2. The matter was heard at some length. After sometime, Ld. counsel for the Petitioner seeks to withdraw the petition. Accordingly, the above Company Petition is **dismissed as withdrawn** with a liberty that the petitioner can approach any other appropriate forum for its cause in accordance with law.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)